N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the **vacation assignment from 22nd May, 2023 to 26th May, 2023**, of the Division Bench of **Hon'ble Shri Justice Abhay Ahuja** and **Hon'ble Shri Justice M. M. Sathaye**, have issued the following directions:-

1. Court shall sit on 22nd May, 2023 (Monday), 24th May, 2023 (Wednesday) and 26th May, 2023 (Friday).

2. Advocates / parties are directed to submit written praecipe for urgent hearing on the previous working day by 3.00 p.m. to the Court Associate/ Sheristedar. No praecipe shall be entertained after 3.00 p.m. on the previous working day as the cause list of the matters to be heard urgently will be notified for the next day.

3. The praecipe to contain a gist of the matter in one paragraph and the cause for urgent listing in the second paragraph with the relevant dates, clearly specifying the urgency in the matters for which they cannot wait till the reopening of the Court.

By order.

Sd/-

(H. M. Bhosale)
Registrar (Judicial-I),
High Court (A.S.), Bombay

Date : 18.05.2023